IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 4851 of 2019

Sarju Prasad Yadav … … Petitioner

Versus

1. The State Bank of India, Madhupur, Deoghar
2. The Branch Manager, State Bank of India, Madhupur, Deoghar

… … Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Jai Shankar Tripathi, Advocate
For the Respondents : Mr. Alok Dutta, Advocate

07/29.06.2020 The present writ petition is taken up today through Video conferencing.

Mr. Jai Shankar Tripathi, the learned counsel for the petitioner, submits that during the pendency of the present writ petition, the petitioner has died. He accordingly submits that the present writ petition has become infructuous.

In view of the said submission, the writ petition is dismissed as infructuous.

(Rajesh Shankar, J.)

Manish